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NATIONAL COMPANY LAW TRIBUNAL  
CHENNAI BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/10/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/136/2016  
NAME OF THE PETITIONER(S) : Serum Institute of India Limited & 5 Others  
NAME OF THE RESPONDENT(S) : M/s Orchid Chemicals & Pharmaceuticals Ltd & 8 Others  
UNDER SECTION : 397, 398, 402 & 403

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. PRIYADARSHINI. N  
SHEWETHA VASUDEVAN

counsel for  
R1 - R7



2. S.BHARATH FOR  
CHITRA NARAYAN

counsel for  
Petitioners



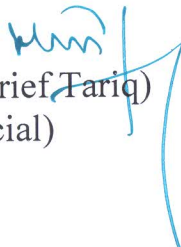
3. Harshini. J for  
Udayankar. R

counsel for 9<sup>th</sup>  
respondent



**ORDER**

Shri S.Bharath, counsel for petitioner present. Ms. Priyadarshini, counsel for R1 to R7 present. Ms. J.Harshini, counsel for R9 also present. No representation on behalf of R8 in the main C.P. Counsel for petitioner is directed to serve private notice on R8 through speed post and file an affidavit together with the proof of serving and effecting notice thereof on the next date of hearing. Counsel for petitioner states that he intends to file additional documents in support of his claim. At request, time is granted. Put up on 30.11.2016 at 10.30 A.M.

  
(Ch Mohd Sharief Tariq)  
Member (Judicial)

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)